National Company Law Tribunal Allahabad Bench

CP NO.19(ND)/2007

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.02.2017

NAME OF THE COMPANY: M/s Target Construction Pvt Ltd & Ors

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act,1956

SI. NO. Name Designation Representation Signature

1. Balkvishwa PCS Respondant Bouncel.

Dr. Pawan Jaiswal Petitioner Petitioner PCMA

Order dated 09.02.2017

CP No. 19(ND)/2007 M/s Target Construction Pvt Ltd & Ors

Dr. Pawan Jaiswal, PCMA represents the Petitioner Company Shri Bal Krishna, PCS appeared on behalf of the respondent No.3, he has pointed out that reply in the main Company Petition has earlier been filed before the Principal Bench of Company Law Board. Therefore, there remains no further requirement for filing subsequent reply on behalf of respondent No. 3. The matter can be fixed for final hearing. As in the present matter others respondent remains as ex-parte. The case is fixed for prefinal hearing conference on 03.03.2017.

List on 03.03.2017.

SH. H.P. CHATURVEDI (Judicial Member)

Dated 09.02.2017